

SL NO	NAME OF THE DISTRICT	NAME OF THE COURT	Designated/ Dedicated	OPENING BALANCE	INSTITUTION FOR THE MONTH OF OCTOBER			DISPOSAL FOR THE MONTH OF OCTOBER				PENDENCY AS ON 31.10.2023	Average Monthly disposal rate
					TRANSFERRED (U/s 9)	FRESH INSTITUTION	INSTITUTION THROUGH TRANSFER	DISPOSAL	TRANSFERRED OUT	MADE OVER	DATA CLEARANCE		
2	BAGALKOT	Prl.District & Sessions Court Bagalkot	Designated	28	0	0	0	2	0	0	0	26	-
		I Addl.District and Sessions Judge, Bagalkot, sitting at Jamkhandi(only for jurisdiction of Jamkhandi)	Designated	12	0	2	0	0	0	0	0	14	-
3	BELAGAVI	Prl.District & Sessions Court, Belagavi	Designated	261	0	20	0	12	0	0	0	269	60.00%
4	BALLARI	Prl. District and Sessions Judge, Ballari.	Designated	0	0	0	0	0	0	0	0	0	#DIV/0!
		IV Addl. District & Sessions Judge, (Commercial Court), Ballari	Dedicated	401	0	48	1	38	0	0	0	412	79.17%
5	BENGALURU RURAL	I Addl. District and Sessions Judge, Bengaluru Rural.	Designated	0	0	0	0	0	0	0	0	0	#DIV/0!
		X Addl. District & Sessions Judge, Bengaluru Rural	Dedicated	316	0	33	0	17	0	0	0	332	51.52%
		XI Addl. District & Sessions Judge, Bengaluru Rural	Dedicated	327	0	28	0	23	0	0	0	332	82.14%
6	BIDAR	Prl.District & Sessions Court, Bidar	Designated	415	0	0	0	5	0	0	0	410	#DIV/0!
7	CHAMARAJANAGAR	Prl.District & Sessions Court, Chamarajanagara	Designated	60	0	1	0	1	0	0	0	60	100.00%
8	CHIKKABALLAPURA	Prl. District and Sessions Judge, Chikkaballapura	Designated	597	0	29	0	21	0	0	0	605	72.41%
9	CHIKKAMAGALURU	Prl. District and Sessions Judge, Chikkamagaluru	Designated	125	0	4	0	11	0	0	0	118	275.00%
10	CHITRADURGA	Prl.District & Sessions Court, Chitradurga	Designated	25	0	2	0	3	0	0	0	24	150.00%

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11	DAKSHINA KANNADA	I.Addl.District & Sessions Judge, Dakshina Kannada, Mangaluru	Designated	1141	0	68	0	25	0	0	0	1184	36.76%
		IV.Addl.District & Sessions Judge, Dakshina Kannada, Mangaluru	Designated	1220	0	63	0	47	0	0	0	1236	74.60%
12	DAVANAGERE	Prl.District & Sessions Judge, Davangere	Designated	780	0	9	0	22	0	0	0	767	244.44%
13	DHARWAD	Prl. District & Sessions Court, Commercial Court	Designated	275	0	6	0	4	0	0	0	277	66.67%
		V Addl. District & Sessions Judge Dharwad (Sitting at Hubballi)	Designated	271	0	12	0	4	0	0	0	279	33.33%
14	GADAG	Addl. District & Sessions Court, Gadag	Designated	315	0	4	0	5	0	0	0	314	125.00%
15	HASSAN	Prl.District & Sessions Judge, Hassan	Designated	947	0	36	0	28	0	0	0	955	77.78%
16	HAVERI	Prl.District and Sessions Court Haveri	Designated	96	0	2	0	4	0	0	0	94	200.00%
17	KALABURAGI	Prl District Judge, Commercial Court Kalaburagi	Designated	32	0	0	0	0	0	0	0	32	#DIV/0!
18	KODAGU	I Addl. District & Sessions Judge	Designated	152	0	16	0	6	0	0	0	162	37.50%
19	KOLAR	Prl.District & Sessions Judge, Kolar	Designated	58	0	2	0	0	0	0	0	60	0.00%
20	KOPPAL	Prl. Dist. & Sessions Court, Koppal	Designated	22	0	1	0	0	0	0	0	23	0.00%
21	MANDYA	Prl. District & Sessions Judge, Mandya	Designated	150	4	0	0	0	0	0	0	154	#DIV/0!

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22	MYSURU	Prl.District & Sessions Court, Mysuru	Designated	555	0	11	0	4	0	0	0	562	36.36%
		II Addl. District & Sessions Court, Mysuru	Designated	863	0	13	0	15	0	0	0	861	115.38%
23	RAICHUR	Prl.District & Sessions Court, Raichur	Designated	24	0	0	0	0	0	0	0	24	#DIV/0!
24	RAMANAGARA	Prl.District & Sessions Court, Ramanagara	Designated	29	0	0	0	0	0	0	0	29	#DIV/0!
25	SHIVAMOGGA	Prl.District & Sessions Court, Shivamogga.	Designated	39	0	22	0	2	0	7	0	52	9.09%
		II Addl.District & Sessions Court, Shivamogga.	Designated	30	0	7	0	1	0	0	0	36	14.29%
		III Addl.District & Sessions Court, Shivamogga.	Designated	44	0	0	0	1	0	0	0	43	#DIV/0!
		V Addl.District & Sessions Court, Shivamogga (sitting at Sagar)	Designated	58	0	1	0	5	0	0	0	54	500.00%
		IV Addl.District & Sessions Court, Shivamogga (sitting at Bhadravathi)	Designated	49	0	0	0	1	0	0	0	48	#DIV/0!
26	TUMAKURU	I Addl.District & Sessions Court, Tumakuru	Designated	25	0	0	0	1	0	0	0	24	#DIV/0!
		II Addl.District & Sessions Court, Tumakuru	Designated	26	0	1	0	0	0	0	0	27	0.00%
		V Addl. District and Sessions Judge, Tumakuru.	Designated	49	0	0	0	1	0	0	0	48	#DIV/0!
		VI Addl.District & Sessions Court, Tumakuru	Designated	44	0	0	0	0	0	0	0	44	#DIV/0!

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27	UDUPI	Prl.District & Sessions Court	Designated	404	0	3	0	6	50	116	0	235	200.00%
		Addl.District & Sessions Court, Udupi (Sit at Kundapura)	Designated	0	0	0	0	0	0	0	0	0	#DIV/0!
		II Addl.District & Sessions Court, Udupi	Designated	33	0	6	116	0	0	0	0	155	0.00%
28	UTTARA KANNADA	Prl. District Court. Karwar	Designated	29	0	2	1	1	0	0	0	31	50.00%
29	VIJAYAPURA	I Addl. Dist. & Sessions Judge, Vijayapur	Designated	12	0	0	0	0	0	0	0	12	#DIV/0!
		II Addl. Dist. & Sessions Judge, Vijayapur	Designated	23	0	0	0	3	0	0	0	20	#DIV/0!
		III Addl. Dist. & Sessions Judge, Vijayapur	Designated	19	0	0	0	2	0	0	0	17	#DIV/0!
		IV Addl. Dist. & Sessions Judge, Vijayapur	Designated	27	0	0	0	1	0	0	0	26	#DIV/0!
30	YADGIR	Prl.District & Sessions Court, Yadgir	Designated	11	0	0	0	0	0	0	0	11	#DIV/0!
Total			Designated/ Dedicated	13130	4	717	126	473	55	123	0	13326	65.97%

Average No. of days taken to decide the case
10 Months 10 Days
2 Years 8 Months 3 Days
4 Months 14 Days
1 Year 1 Month 12 Days
1 Year 10 Months 21 Days
1 Year
10 Months 24 Days
2 Year 5 Months 2 Days
11 Months 19 Days
-

Average No. of days taken to decide the case
1 Year 5 Months 12 Days
-
6 Months 1 Day
-
8 Months 27 Days
-
1 Year 8 Days
1 Year 6 Months 26 Days
2 Years 7 Days
2 Years 8 Months 11 Days
1 Year 9 Months 24 Days
6 Months 14 Days
7 Months 28 Days

Average No. of days taken to decide the case
7 Months
2 Years 1 Month 13 Days
10 Months 16 Days
2 Years 6 Months
1 Year 3 Months 7 Days
10 Months 20 Days
1 Year 5 Months 21 Days
11 Months 2 days
-
10 Months 24 Days
-
-
-

Average No. of days taken to decide the case
1 Year 29 Days
1 Year 1 Month 12 Days
-
-
6 Months 14 Days
7 Months 20 Days
9 Months 9 Days
1 Year 2 Months 10 Days
8 Months 12 Days
14 Days
-
264
-

Average No. of days taken to decide the case
1 Year 2 Months 26 Days
-
-
4 Years 9 Months 26 Days
-
2 Years 1 Month 6 Days
1 Year 4 Month 2 Days
1 Year 7 Months 6 Days
-
1 Year 3 Months 22 Days